NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1523/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Shailendra Sahasrabudhe

V/s.

Promisec (India) Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

7

Yatin Advocate for Malvankar petitioners.

ORDER

CP No.1523/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 31.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)